

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/47(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>INCOME TAX OFFICER<br/>VS<br/>THE REGISTRAR OF COMPANIES WEST<br/>BENGAL<br/>(IN THE MATTER OF MANIKALA MERCHANTS<br/>PRIVATE LIMITED)</b> |
| UNDER SECTION    | <b>SEC 252 (1) - BY GOVERNMENT BODY</b>   |

**Appearances via video conference/physically**

Mr. Mr. S.K.Tiwari, Adv. ] For the Appellant  
Mr. Jayesh Choradia, Adv. ]

**ORDER**

1. Ld. Counsel for the Appellant present.
2. Appellant to file hard copy of this petition by Monday, i.e., 20/07/2024.
3. Registry is directed to issue notice to the RoC, WB for filing its Report through Speed post and e-mail and place the tracking information on record.
4. Post this matter on **09/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**